

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 3597/2011

(From the judgement and order dated 05/10/2010 in WP No. 4978/1990
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM BAHADUR SINGH (D) TH.LRS. Petitioner(s)

VERSUS

STATE OF U.P. & ANR. Respondent(s)

(With appln(s) for substitution,permission to file SLP,c/delay
in filing substitution appln. and office report))

Date: 04/03/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. Jatin Zaveri,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List after four weeks.
In the meantime, copy of the second notice be filed.

(Shashi Sareen)
Court Master

(Shashi Bala Vij)
Court Master